CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

Original Application No. 180/00173/2019

Wednesday, this the 13th day of March, 2019

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member Hon'ble Mr. Ashish Kalia, Judicial Member

Vyas.G.Pushkin, Sorting Assistant, Tiruvalla SRO,
RMS TV Division
Flat No.10F
Pattom Square
Pattom P.O
Thiruvananthapuram – 695 004

Applicant

(By Advocate: Mr.B.S.Syamanthak)

Versus

- Union of India
 Represented by its Secretary to the Department of Post Government of India
 New Delhi 110 001
- Chief Post Master General Kerala Circle Thiruvananthapuram – 695 033
- 3. Senior Superintendent RMS 'TV' Division Thiruvananthapuram 695 036

..... Respondents

(By Advocate : Mr.S.Ramesh)

This application having been heard on 13.03.2019 the Tribunal on the same day delivered the following:

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ORDER (ORAL)

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member -

Original Application No.180/00173/2019 is filed by Mr.Vyas G.Pushkin, Sorting Assistant of RMS 'TV' Division who joined service on 26.10.2018. His grievance is that he had opted for the position of Postal Assistant in Circle office/Regional office, but this preference was ignored and he was posted as Sorting Assistant in Railway Mail Service. He made representation as per Annexure A-5 seeking a posting as Postal Assistant in Circle office/Regional office. This was negatived.

2. We see no reason to interfere in this case. If there are very compelling factors which do not permit him to continue in the present posting, he may approach the authority concerned. The Original Application stands dismissed. No costs.

(ASHISH KALIA) JUDICIAL MEMBER (E.K. BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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List of Annexures

Annexure A-1 - A true copy of the notification issued by the Staff Selection Commission

Annexure A-2 - A true copy of the communication issued by the Assistant Director (Estt & Rect) under the 2nd respondent dated 16.7.2017

Annexure A-3 - A true copy of the option letter dated 21.7.2018

Annexure A-4 - A true copy of the provisional appointment letter dated 5.10.2018

Annexure A-5 - A true copy of the representation submitted by the applicant dated 29.11.2018 before the 2nd respondent

Annexure A-6 - A true copy of the order dated 28.12.2018, No.B2/22/15

Annexure A-7 - A true copy of the final list

Annexure A-8 - A true copy of the option letter submitted by Miss.Neethu K.M

Annexure A-9 - A true copy of the order dated 18.1.2019 issued by the 3rd respondent postponing the induction training schedule to the applicant